

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 126 of 2020**

**IN THE MATTER OF:**

**New Engineering Works**

**...Appellant**

**Versus**

**NTPC GE Power Services Pvt.**

**...Respondent**

**Present:**

**For Appellant: Mr. Susheel Joseph Cyriac and Ms. Richa Bharadwaja,  
Advocates.**

**For Respondent: Mr. Mehak Aggarwal, Company Secretary.**

**O R D E R**

**13.02.2020** Mr. Mehak Aggarwal, company Secretary appearing on behalf of the Respondent submits that Mr. Alok Kumar Kachhar has been engaged as counsel for the Respondent but he could not make it to Appellate Tribunal today. He seeks and is permitted two weeks time to file Reply Affidavit along with Vakalatnama. Rejoinder, if any, be filed within one week thereof.

Learned counsel for the Appellant to provide complete set of the Appeal paper book to the learned counsel for the Respondent within two days.

Post the Appeal 'For Admission (After Notice)' on **6<sup>th</sup> March, 2020**.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)